

Key recommendations of Dharmadhikari Committee

60. SHRIMATI. KANIMOZHI: Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the key recommendations of the Dharmadhikari Committee;
- (b) whether Government would accept these recommendations; and
- (c) in what manner they would be implemented?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) The Committee of experts under the Chairmanship of Justice D.M. Dharmadhikari, retired Supreme Court Judge, has gone into the entire gamut of principles of integration across various cadres, level mapping and seniority issues of post merged entity of Air India Limited. The Committee has further examined the principles of pay/wage rationalization and restructuring between all the employees of erstwhile Air India and Indian Airlines besides other post retirement and terminal benefits.

The Committee had submitted its Report to the Ministry on 31st January, 2012. The Ministry has constituted a 3-member Committee consisting of officers from Department of Public Enterprises, Ministry of Civil Aviation and an Independent Expert to examine the recommendations of Justice Dharmadhikari Committee. The Government would take appropriate decision upon the receipt of its recommendations.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Demand of villages near KAIGA Nuclear Plant**

311. SHRI SANJAY RAUT: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that residents of villages in the vicinity of the Kaiga atomic power station are agitating over their demands;
- (b) if so, the details of their demands;
- (c) the number of promises made to the villagers of the Kaiga that have been fulfilled; and
- (d) the number that are yet to be fulfilled?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) The villagers in the vicinity of Kaiga, Karnataka are demanding that land falling in the sterilized zone (beyond the plant boundary upto 5 km radius) be acquired by the project and Rehabilitation and Resettlement (R and R), compensation and employment for each family be provided.

(c) The land for Kaiga Atomic Power Project was acquired in the year 1985. The rehabilitation and resettlement of all project affected persons has been completed. No promises were made to the people living in the vicinity regarding acquisition land in the sterilized zone.

(d) Does not arise.

Threat by anti-nuke activists to sue PM

312. SHRI RUDRA NARAYAN PANY: Will the PRIME MINISTER be pleased to state:

(a) whether any 'anti-nuke activist' has threatened to sue the hon'ble Prime Minister and the Minister of State in the PMO in recent days;

(b) if so, the details thereof; and

(c) the reactions of Government to it?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) to (c) There are some media reports on the matter. But as far as Minister of State in PMO, Shri V. Narayanasamy is concerned, one Shri Udaya Kumar sent a lawyer's notice for which Minister replied suitably.

Reservation in promotion in Ministry

313. SHRI AMBETH RAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether reservation in promotion is strictly followed and implemented in your Ministry as per the provisions made in the Constitution through 77th Amendment;

(b) if so, the details of promotion made for last five years in all categories;

(c) if not, reasons therefor; and

(d) the tentative time by which the same would be completed?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) Government orders on reservation in promotion are followed in Department of Atomic Energy for all cadres except for scientific and technical posts which are exempted from the purview of orders on reservation.

(b) As per Statement (*See below*).

(c) and (d) Do not arise.

Statement

Details of promotion made during the last five years in all categories in the Department of Atomic Energy

Year	Group A				Group B				Group C			
	SC	ST	Gen	Total	SC	ST	Gen	Total	SC	ST	Gen	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
2007	42	5	396	443	120	21	538	679	175	44	427	646
2008	40	9	399	448	125	28	512	665	117	43	349	509